

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3802
TO BE ANSWERED ON 22.12.2015

Green Climate Fund

3802. SHRIMATI VASANTHI M.:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan to allocate funds under the Green Climate Fund for implementation of projects within the country;
- (b) if so, the details thereof and the action taken by the Government so far; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a), (b) & (c) Green Climate Fund (GCF) has been set up under the United Nations Framework Convention on Climate Change (UNFCCC) as an operating entity of financial mechanism of the Convention. To access the funds, the projects can be prepared and submitted by the National Implementing Entities (NIEs) to the National Designated Authority (NDA) for endorsement to the GCF Board Secretariat.

In India, NDA is anchored in Ministry of Environment, Forest & Climate Change. The National Bank for Agriculture and Rural Development (NABARD) has been accredited by Green Climate Fund (GCF) Board as one of the NIE for GCF to route its fund to India.

Other institutions like Small Industries Development Bank of India (SIDBI), IDFC Limited and Yes Bank have also submitted applications for accreditation as NIE for accessing funds under GCF in India.
